

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 1293 OF 2024

IN THE MATTER OF:

Sunil Kashyap **....PETITIONER**
State of Haryana & Ors. **....RESPONDENT**
VERSUS

MEMO OF PARTIES (As per order dated 28.02.2025)

Sunil Kashyap **....PETITIONER**

VERSUS

- 1. Member Secretary, Central Pollution Control Board**
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: mccb.cpcb@nic.in **(RESPONDENT NO.1)**

- 2. Haryana State Pollution Control Board**
Through its Member Secretary,
C-11, Sector-6, Panchkula, Haryana - 134109, Haryana
Email: hspcb@hry.nic.in/hqhspcb@hspcb.org.in
hspcbho@gmail.com/hspcbrojr@gmail.com **(RESPONDENT NO.2)**

- 3. Deputy Magistrate, Panipat**
1st Floor, Mini Secretariat, Panipat-132103
Email: dcpnp@hry.nic.in **(RESPONDENT NO.3)**

- 4. M/s. Shree Cement Plant Limited**
Through Administrative Head,
Village Khukharana, District Panipat, Haryana-132105
Email: shreebwr@shreecement.com **(RESPONDENT NO.4)**